

(ख) यदि हां, तो क्या सरकार ने उन्हें स्वदेश वापिस लाने की कार्यवाही शुरू कर दी है; और

(ग) यदि हां, तो मामले की वर्तमान स्थिति क्या है ?

†[EXTRADITION PROCEEDINGS AGAINST A PERSON ALLEGEDLY CONNECTED WITH RAW

249. SHRI NAGESHWAR PRASAD SHAHI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that one Shri Rabi Nath Soni who was associated with the Research and Analysis Wing has fled away to Canada;

(b) if so, whether Government have initiated extradition proceedings against him; and

(c) if so, what is the present position of the case ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) : (क) श्री सोनी, जो कि रिसर्च एण्ड एनालिसिस विंग में कार्यरत थे, 10 जनवरी, 1975 से पहले, जबकि वह बीमारी की छुट्टी पर थे, कनाडा चले गए थे। वे उनको स्वीकृत की गई छुट्टी के बाद भी वहीं रहे।

(ख) जी, नहीं

(ग) श्री सोनी की रिसर्च एण्ड एनालिसिस विंग में नौकरी समाप्त कर दी गई।

†[THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) Shri Soni, who was employed in the R&AW, left for Canada prior to January 10, 1975, while on medical leave. He overstayed the leave sanctioned to him.

(b) No, Sir.

(c) Shri Soni's employment with R&AW was terminated.

†[] English translation.

INCREASE IN THE PRODUCTION OF COAL IN COLLIERIES OWNED BY COAL INDIA LIMITED

250. SHRI S. W. DHABE : Will the Minister of ENERGY be pleased to state:

(a) the extent of increase in production of coal in collieries owned by Coal India Limited during each of the last three years;

(b) the present position of unsold stocks of coal with the Coal India Limited; and

(c) the dues which the company has to recover from the Railways, electricity boards, power stations and other public or private undertakings for the coal supplied to them?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) The extent of increase in production of coal in collieries owned by Coal India Limited (formerly CMA and BCCL) during the last 3 years was as follows :—

Year	Production in million tonnes	Percentage increase over previous year
1973-74	69.80	..
1974-75	79.00	13.20
1975-76	88.98	12.6
1976-77	89.49	0.6

(b) The pithead stock of coal with Coal India Ltd., as on 31.5.1977, was 11.74 million tonnes.

(c) The dues recoverable by Coal India Ltd., from the following consumers, as on 1-4-1977, is as follows :—

(Rs. in lakhs)

Consumer's Name	Outstanding excluding deductions	Deductions
Railways	606.31	751.51
Power Stations	1957.00	1444.53
Steel Plants	2279.80	1851.94
Undertakings		
Public	449.21	151.36
Private	307.77	128.43